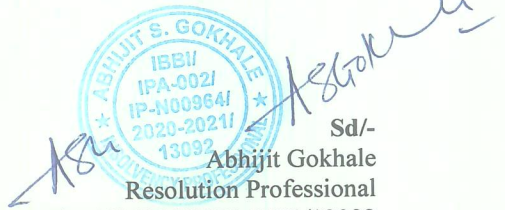


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SQ INFRASTRUCTURE PRIVATE LIMITED OPERATING IN REAL ESTATE BUSINESS AT
MUMBAI

(Under Sub-Regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SQ Infrastructure Private Limited CIN – U45400MH2001PTC133888 PAN – AABCG7392R
2.	Address of the registered office	5, Floor - 1, Plot No. 7, Sharda Sadan, Swami Gyanjivandas Marg, Dadar Rly. Stn. Dadar (East), Mumbai- 400014
3.	URL of website	No website
4.	Details of place where majority of fixed assets are located	Mumbai, Maharashtra
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details/Information can be sought by writing an email to the Resolution Professional at cirp.sqinfrastructure@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria is mentioned in detailed Invitation for Expression of Interest to submit Resolution Plan(s) (“Invitation”)
10.	Last date for receipt of expression of interest	2 nd March, 2024
11.	Date of issue of provisional list of prospective resolution applicants	12 th March, 2024
12.	Last date for submission of objections to provisional list	17 th March, 2024
13.	Date of issue of final list of prospective resolution applicants	27 th March, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	1 st April, 2024
15.	Last date for submission of resolution plans	1 st May, 2024
16.	Process email id to submit Expression of Interest	cirp.sqinfrastructure@gmail.com

Date: 16th February, 2024
Place: Mumbai


Sd/-
Abhijit Gokhale
Resolution Professional

Registration Number : IBBI/IPA-002/IP-N00964/2020-2021/13092
Registered Address : A/1903, 19th Floor, N L Aryavarta, N L Complex,
Dahisar East, Op. Anand Nagar, Mumbai - 400068
For SQ Infrastructure Private Limited



॥ न मे भक्त प्रणश्यति ॥

अनिष्ट मंगळ ग्रह लोकवस्तीसाठी इष्ट ठरतोय

विज्ञानाची झेप कुठपर्यंत जाईल याला कोणतीही सीमा राहिलेली नाही. याचे महत्त्वाचे कारण म्हणजे हे ब्रह्मांडच इतके प्रचंड आणि विलक्षण आहे की ज्याचा प्रारंभ आणि शेवट कोणालाही माहीत नाही. ज्याच्या निर्मितीविषयीच एकवाक्यता नसल्याने या विश्रामध्ये निर्माण झालेल्या वेगवेगळ्या घटकांविषयी माणसाच्या मनात सातत्याने कुतूहल आणि जिज्ञासा निर्माण होत असते. अगदी स्वतःच्या जन्म आणि मृत्यूच्या संदर्भातही मनुष्याला अजून कोणताही निश्चित उलगडा झालेला नाही. अशावेळी या विश्रामध्ये पसायामध्ये पृथ्वी, ग्रह, तारे यांचा जो काही प्रभाव दिसतो. त्याविषयीयुद्धा मनुष्याच्या मनात आकर्षण निर्माण होणे स्वाभाविक ठरते. या जिज्ञासेतूनच एकेका ग्रहाची, उपग्रहांची किंवा चंद्रताराकांची माहिती करून घेण्याची तो धडपड करतांना दिसतो आहे. एकेकाळी अत्यंत अशक्य आणि दुरापास्त वाटणारा चंद्र आता मनुष्याच्या विचारांच्या कक्षेत आला. आणि चंद्रावर कोणत्या प्रकारचे वातावरण आहे याचाही त्याला शोध लागला. भारतीय ज्योतिषशास्त्रामध्ये ग्रहातारांचे तर एक वेगळेच महत्त्व आहे. या ग्रहांविषयीयुद्धा आता एकेक मोहीमा सुरू झालेल्या आहेत. चंद्रावर मनुष्यावती शक्य नाही. पण मंगळग्रह ती करता येऊ शकते. असा शोध आता नवीन सिद्ध होऊ लागला आणि गेल्या वीस पंचाव्वीस वर्षांपासून याबाबतचे अधिक संशोधन सुरू झाले. जो मंगळ भारतीयांच्या कुंडलीमध्ये अनिष्ट म्हणून गणला जातो तोच मंगळ आता मनुष्यवस्तीसाठी इष्ट ठरू शकेल. अशी आशा निर्माण झालेली आहे. अलिकडेच प्रसिद्ध अशा ट्रेन्सा आणि एक्स या जगदविख्यात आणि तंत्रज्ञानातल्या अग्रगण्य कंपनीचे सर्वेसर्वा एलन मस्क यांनी २०२१ नंतर मंगळग्रह दहा लाख लोकांना घेऊन जाण्याचे जाहीर केले आहे. किंबहुना तशा प्रकारची तयारी ते करीत आहेत. मस्क हे तंत्रज्ञानातल्या अनेक प्रकारच्या शोधांसाठी आणि वेगवान उपकरण निर्मितीसाठी प्रसिद्ध मानले जातात. त्यांनीच ही घोषणा केल्याने जगाच्या धुवया उंचावल्या गेल्या आहेत. यापूर्वी त्यांनी २०११ ला अशाच प्रकारची घोषणा करून नासाच्या मदतीने मंगळग्रह २०२१ पर्यंत जाण्याचे स्वप्न जाहीर केले होते.

मंगळग्रह घेऊन जाण्याचे उद्दीष्ट ठेवतात त्याअर्थी मोठ्या मोहीमेची व्यापकता किंवा तंत्रिकतायुद्धा किती भव्य स्वरूपाची असेल याची आपण कल्पना करू शकतो. यासाठी लागणाऱ्या सर्व प्रकारच्या तंत्रिक आणि कायदेशीर बाबींसाठी त्यांनी नासाचे घेतलेले साहाय्य त्यांच्यासाठी खूप मोलाचे ठरणार आहे. नासालासुद्धा अशाच तंत्रज्ञान क्षेत्रातील परिपूर्णता असलेल्या व्यक्ती आणि कंपनीची आवश्यकता होतीच. गेली काही वर्षे नासाकडूनही स्वतंत्र मंगळमोहीम राबवली जाते आहे. यापूर्वी झालेल्या मोहीमेत मंगळाचा पृष्ठभाग आणि तिथल्या वातावरणाचा अभ्यास केला गेला. मंगळग्रह पण उपलब्ध असल्याचा पहिला पुरावा यापूर्वीच मिळाला आहे आणि ज्याअर्थी तिथे पाणी आहे त्याअर्थी तिथे मनुष्यवस्ती होऊ शकते. अशा निष्कर्षात या क्षेत्रातले तज्ञ आलेले आहेत. पुढच्या काही वर्षांत प्रायोगिक तत्त्वावर मंगळग्रहाच्या वस्तीचा अंदाज घेतला जाईल. आणि जर त्यात यश आले तर तिथे कायमस्वरूपी मनुष्यवस्ती होऊ शकते का याचादेखील अभ्यास होऊ शकेल. अनेक शास्त्रज्ञांच्या मते काही विशिष्ट गोटींची खबरदारी किंवा काळजी घेतली किंवा आवश्यक त्या उपयोजना केल्या तर तेथेचील शक्य होईल असे सांगितले जाते आहे.

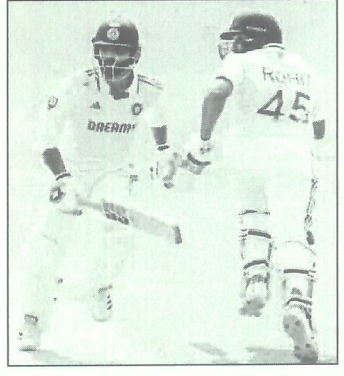
भारतीयांच्या मनातला मंगळ
अनिष्टकारक वाटणारा मंगळग्रह आता कुंडलीच्या कक्षा ओलांडून आकाशमंडलाचे महत्त्वाचे आकर्षण ठरू शकतो. भारतात काहीठिकाणी मंगळग्रहाची मंदिरे आहेत. मंगळाची ही अनिता टाळण्यासाठी किंवा मंगळाला लाभदायक करून घेण्यासाठी बऱ्याच पूजाअर्चा होत असतात. जे नवग्रह त्वांत्र म्हटले जाते त्यामध्ये धरणीर्षी संपूर्ण, विद्युत्कांती समप्रभं। कुमरं शक्तीहस्तं तं मंगलं प्रणाह्वयं। अशाप्रकारे मंगळाची स्तुती केली जाते.याचा अर्थ धरणीच्या पोटातून जन्म घेतलेल्या वीजसारखी अंगाकांती असलेल्या, हातात शक्ती हे शस्त्र धारण केलेल्या कुमर स्वरूप अशा त्या मंगळाला मी नमस्कार करतो. आता जर धरणीच्या पोटातून हा मंगळ जन्माला आला असेल तर तो एकाअर्थी पृथ्वीचाही पुत्र ठरतो. आणि पृथ्वीवर जर मनुष्यवस्ती असेल तर मंगळग्रहही अर्णू शकेल. या युक्तिवादाला एकाअर्थी बळघ मिळते. परंतु मंगळाविषयी असलेले धार्मिक अंगाचे समज आणि त्याला ग्रहमालेतील एक प्रमुख ग्रह मानून त्याचा भौगोलिकदृष्ट्या केलेला अभ्यास या दोन्ही दृष्टीने एकूणच मंगळग्रहाची उपयुक्तता सिद्ध होते. भविष्यकाळातील या मंगळमोहीमा जर यशस्वी झाल्या तर अनेकांच्या कुंडलीत असलेला वाटणारा अनिष्ट ग्रह एकूणच मानवजातीसाठी किती उपयुक्त आहे हेच सिद्ध होणार आहे. अर्थात एकीकडे विज्ञान तंत्रज्ञान आपापल्या जिज्ञासामधून शोध लावत राहातील. परंतु प्रामुख्याने भारतीय जनमानसांमध्ये एकूणच या सृष्टीविषयी असलेली श्रद्धा फारशी बदलण्याची शक्यता दिसत नाही. आज जरी भारताचे चांद्रयान चंद्रावर गेले असले तरी भारतीयोंच्या मनात असलेली चंद्राविषयीची भावना बदललेली नाही ही वस्तुस्थिती आहे.

दहा लाख लोकांना नेण्याचे उद्दीष्ट

अंतराळ तंत्रज्ञानही वेगाने विकसित होत आहे. नासा किंवा इल्लोसाराच्या संस्थात त्यात चांगलीच प्रगती करीत आहेत. कदाचित म्हणूनच नासाच्या मदतीने मस्क यांनी आता २०२१ पर्यंतचे नवे लक्ष्य निधारित करून मंगळमोहीम आखली असावी. तंत्रज्ञानाच्या क्षेत्रात अत्यावधीत मोठी आणि भरीव कामगिरी केल्याचे श्रेय मस्क यांच्याकडे जाते. अगदी अलिकडेच्या आर्टिफिशिअल इंटेलिजन्सच्याबाबततयुद्धा त्यांनी भविष्यकाळात होणाऱ्या मोठ्या बदलांचे संकेत दिले होते आणि आता याच आर्टिफिशिअल इंटेलिजन्सचा दबाव आणि प्रभाव सावध्याच क्षेत्रांमध्ये पाहण्याला मिळतो आहे. तंत्रज्ञान क्षेत्रातील एकाअर्थी मत्केदारी असलेल्या मस्क यांच्या कंपनीकडून केली गेलेली ही मंगळ मोहीमेची आखणी म्हणजे निश्चितपणे पुढच्या पाच-दहा वर्षांत वास्तवात येणारी बाब ठरू शकते. ज्यावेळी ते दहा लाख लोकांना

रोहित, जडेजाची शतके ! सर्फराजचे अर्धशतक तिसऱ्या कसोटीत भारताची दमदार सुरुवात

भारत विरुद्ध इंग्लंड यांच्यातील राजकोट येथे सुरु असलेल्या तिसऱ्या कसोटी सामन्यात कर्णधार रोहित शर्मा, रवींद्र जडेजा यांनी शतके झळकावली तर कसोटीत पदार्पण करणाऱ्या सर्फराज खानने अर्धशतक झळकावले आहे. या तिघांच्या दमदार फलंदाजीमुळे भारताला पहिल्या दिवसअखेर ५ बाद ३२६ अशी चांगली सुरुवात करता आली.



चोटी धाव घेण्याच्या प्रयत्नात वूडेन त्याला ६२ धावांवर धावचीत केले. त्याने ९ धावांचा आणि १ षटकार ठोकला दरम्यान पहिल्या दिवसाचा खेळ थांबला तेंव्हा भारताच्या ५ बाद ३२६

राजकोट
वाढवायला सुरुवात केली. या दोघांनी २०४ धावांची भागीदारी केली. रोहित शर्माने आपले ११ वे कसोटी शतक झळकावले. मात्र त्याला वूडगे बाद केले त्याने १४ चेंबूक व ३ षटकारांच्या सहाय्याने १३६ धावा केल्या. तर त्याला जडेजाने उत्तम साथ देताना नाबाद शतक झळकावले. रोहित शर्मा बाद झाल्यानंतर कसोटीत पदार्पण करणारा सर्फराज खान जडेजाच्या साथीला आला दोघांनी भारताला ३०० धावांचा टप्पा गाठून दिला. सर्फराज चांगली फलंदाजी करीत होता पण

वूडेन त्याला ६२ धावांवर धावचीत केले. त्याने ९ धावांचा आणि १ षटकार ठोकला दरम्यान पहिल्या दिवसाचा खेळ थांबला तेंव्हा भारताच्या ५ बाद ३२६

बेथ मुनी पुन्हा गुजरातची कर्णधार

अहमदाबाद
आगामी इडल्यू पी एल युव्हेन प्रीमियर लीगचा दुसरा हंगाम २५ फेब्रुवारीपासून सुरु होत आहे. या हंगामात बेथ मुनी गुजरातची कर्णधार असेल. २ टप्प्यात होणाऱ्या स्पर्धेत ५ संघ सहभागी असतील. गुजरात विरुद्ध मुंबई हा प्रथम सामना होईल. गुजरात विरुद्ध मुंबई हा प्रथम सामना होईल. गुजरात विरुद्ध मुंबई हा प्रथम सामना होईल. गुजरात विरुद्ध मुंबई हा प्रथम सामना होईल.

अर्जिव्यतारा चक्क मल्लखांब स्पर्धा

मुंबई
येत्या १७ व १८ फेब्रुवारी २०२४ रोजी मल्लखांब लव संघ आणि सुविधा प्रसारक संघ यांच्या संयुक्त विद्यमाने मल्लखांबातील अनधिकृत स्प्रॉट कै. दत्तामण दुदम सारना समर्पित अर्जिव्यतारा चक्क चक्रे आयोजित करण्यात आली आहे. स्पर्धेचे हे तिसरे वर्ष आहे. मुंबई उपनगरीतील ४० संस्थांमधून अंदाजे ७०० खेळाडू यात सहभागी होणार आहेत. ६/१०/२०१२/१४/१६/१८ वर्षांखालील मुले आणि मुली असे खेळाडूंचे वयोगट आहेत मल्लखांब खेळातील प्रथम पंग मल्लखांब स्पर्धा ही या स्पर्धेत घेण्यात येणार आहे. सहभागी प्रत्येक खेळाडू अर्जिव्यतारा पदक, सहभाग प्रमाणपत्र व भेटवस्तू देण्यात येईल तसेच प्रत्येक वयोगटात वैयक्तिक पदके, सांघिक चक्क अशी धर्षीस बक्षिसे देण्यात येणार आहेत. मुंबई उपनगरीतील नवीन खेळाडूंना प्रोत्साहन मिळावे आणि भविष्यात यातूनच अनेक पुरस्कार विजेते खेळाडू घडवावे असा मनास आहे.

अॅथलेटिक रचना कुमारी अखेर ओपिंगमध्ये दोषी ! १२ वर्षांची बंदी

नवी दिल्ली
गेल्या वर्षी गोवा येथे झालेल्या राष्ट्रीय क्रिडा महलांच्या हाताळणेकीत ब्राँझपदक जिंकणाऱ्या उत्तर प्रदेशच्या रचना कुमारीवर दुसऱ्यांदा अनेक चाचणीत दोषी सापडल्याबाबत जागतिक अॅथलेटिक्सच्या अॅथलेटिक्स इंटिग्रेटीयुनिटने (एआययू) १२ वर्षांची बंदी घातली आहे. येथ्या १ मार्च रोजी आपला ३१ वा वाढदिवस साजरा करणाऱ्या रचना कुमारीची कारकीर्द या १२ वर्षांच्या बंदीमुळे संपुष्टात आली आहे. एआययूने गेल्या वर्षी 'आऊट ऑफ कॉम्पिटिशन' मध्ये तिची अनेक चाचणी घेतली होती. तिच्या नमुन्यात

सुविचार विलास कोळेकर
खंडाळा, रत्नागिरी. मोबा. ९४२४२२०६११
वाईट परिस्थिती आणि कठीण काळ हाच माणसाचा सर्वात मोठा पुढा असतो. त्याकाळात एवढे शिकवणाला मिळते की त्या शानाची विवेकी नमनभूतते.

पंचांग शुक्रवार १६ फेब्रुवारी २०२४
शक १९४५ शोभनमासमवत्सरे
माघ शुक्ल सप्तमी
नक्षत्र : धरणी
- जन्मराशी :-
००-०१ ते १४-४२ रेघ
१४-४३ ते २४-०० वृषभ
रवी उदय - ०७-०८
रवी अस्त - १८-३८
१४ वषसमी, धूम्राष्टमी, शनीचा सावंध पश्चिमेस लोप, सूर्यनमस्कार दिन, नर्मदा जयंती

मुद्रक, प्रकाशक सौ. जयश्री रमकान्त खाडिलकर-पांढे यांनी हे दैनिक नवाकाळ अंकीत आणि नवाकाळ वेब साईट वॉगट मीडिया प्रा.लि., पत्ता: पॉस्ट नं. २२, विधा एमआयडीसी, टीडीसी इस्टीमेटेड एरिया, विष्णू नगर, विधा, नवी मुंबई-४००००८ येथे छपाई घेतले व नवाकाळ विलिंग, १३ नवाकाळ पथ, खाडीकन रोड, गिरगाव, मुंबई-४००००४ येथे प्रसिद्ध केले.
संपर्क: **सौ. रमकान्त पांढे**
संपर्क : संपादक विभाग: ८६५२२०१४४०४, जाहिरात विभाग: ८१०८११६४२३, ८१०८११६४२९, फ्रीवॉय जाहिराती: ८४२२०७४४५. विलिंग विभाग : ९५४९३६४४५९ ई-मेल navakal.1923@gmail.com
REGD. No. MH/MR/SOUTH-143/2012-14
प्रमाण ७ मार्च १९२३ / फाल्गुन वद्य ५ शके १९४४
Printed and Published by Jayshree Ramkants Khadilkar-Pande On behalf of Navakal Office And Navakal Press. Printed at Dangat Media Pvt. Ltd. Address : Plot No.22, Digha M.I.D.C., TTC Industrial Area, Vishnu Nagar, Digha, Navi Mumbai - 400 708. Published at Navakal Building, 13 Navakal Path, Khadilkar Road, Girgaum, Mumbai - 400 004.
Editor - Rohit Ramkants Pande

कविता...
जमुशांचा नाच

आभाळातल्या मळभेवर शिक्षा अंधाराचा मारला होता. स्वप्नातल्या श्रीमंतीचा मोहजाळ पेरला होता. असं म्हणतात! कधी नव्हे तो, पहाटेचा कोंबडा आवला होता. कोणीतरी, 'बऱ्या' दिवसांच्या आगमनाची दवंडी देत फिरत होता. ज्या आजन्म गरीबीतल्या दुःखीतांचा, बँकेत उघडण्या खातो, रोंगेत उभा होता. 'बऱ्या' दिवसांच्या प्रतिक्षेत विचारा, स्वप्नांचा झुलवार झुलत होता.

उज्वल भविष्याच्या ध्यासाने, 'चुलीतला धूर' थांबला होता. पण, महागाईच्या भस्मासुराने प्राण कंटाशी आणला होता. आश्रवासनांच्या पावसातला तो कोरडा टुकाळ होता. जाहिरातींच्या जेवणावळीत दीन दुडूळा उपाशीच झोपत होता. वर्षानंतर वर्ष, काळ भराभर जात होता. अखेर विश्वासनेच, विश्वासाचा घात केला होता. सतेच्या सारीपाटावरचा तो निःत्याचा खेळ होता. मदातींच्या खेळामधला जमुशांचा नाच होता...

● परमेश शिवाजी ●
अ/१०२, मयुराज हाईटस, म्हात्रे नगर, ललित काटा, माणगाव, कल्याण शिळ रोड, डोंबिवली (पूर्व), भ्रमणध्वनी : ७४०३०६५६२

लीलाधर चव्हाण यांना जीवन गौरव
● मुंबई ●
आत्माराम मोरे प्रतिष्ठानतर्फे आयडियल स्पোর্ट्स अकॅडमीचे अध्यक्ष लीलाधर चव्हाण यांना शाल, श्रीफळ, गौरवचिन्ह व रुपये एकतीस हजार पत्रकारांच्या ज्येष्ठ क्रीडा संस्कार स्व. आत्माराम मोरे स्मृती जीवन गौरव पुरस्कार प्रविष्टांसाठी सार्वजनिक विराज मोरे यांच्या हस्ते प्रदान करण्यात आला. क्रीडा संघटक लीलाधर चव्हाण यांना आंतर शास्त्रीय सुरम लीग कव्हाडी स्पर्धेच्या समारोप प्रसंगी समन्वित करण्यात आले. यावेळी मुंबई पोलिस कव्हाडी संघाचे प्रिशासक एतनाय सासक, अखेर बोभाटे, नवानाच दळेकर, सुनील सनगाळ, राजेश दळवी यांच्यासह शालेय खेळाडू व शिक्षक मोठ्या संख्येत उपस्थित होते.

फॉर्म जी
मुंबई येथे स्वतंत्र मामलाना स्वयंसेवकाने कार्यरत एक्सक्यूटिव्ह डायरेक्टर/प्रिशासक/सिनिअर कॅडर (आयसीएन) आणि कोऑर्डिनेटर (आयसीएन) यांच्या नेतृत्वात, २०१६ मध्ये स्थापित झालेला (६९) अखंड

क्र.	संस्थेचे सदस्य	संस्थेचे सदस्य
१.	कोऑर्डिनेटर/प्रिशासक/सिनिअर कॅडर (आयसीएन)	एतनाय सासक/प्रिशासक/सिनिअर कॅडर (आयसीएन)
२.	अध्यक्ष/सदस्य	लीलाधर चव्हाण
३.	संस्थापक/सदस्य	...
४.
५.
६.
७.
८.
९.
१०.
११.
१२.
१३.
१४.
१५.
१६.
१७.
१८.
१९.
२०.

१. कोऑर्डिनेटर/प्रिशासक/सिनिअर कॅडर (आयसीएन) २. अध्यक्ष/सदस्य ३. संस्थापक/सदस्य ४. ... ५. ... ६. ... ७. ... ८. ... ९. ... १०. ... ११. ... १२. ... १३. ... १४. ... १५. ... १६. ... १७. ... १८. ... १९. ... २०. ...

झारखण्ड सरकार
कार्यपालक अभियंता का कार्यालय,
झारखण्ड कार्य प्रमण्डल, चतरा

ई-निविदा अति अल्पकालीन आगमन सूचना
ई-निविदा संख्या- 15/2023-24/RWD/CHATRA दिनांक- 15.02.2024

कार्यपालक अभियंता, ग्रामीण कार्य विभाग, कार्य प्रमण्डल, चतरा द्वारा निम्न विवरण के अनुसार e-procurement पद्धति से निविदा आमंत्रित की जाती है।

क्र. सं.	आई.टी.एफ. संख्या / पैकेज संख्या	कार्य का नाम	अंक में (लाख)	अक्षर में	कार्य समाप्त की अवधि	टेंडर कॉल सं.
1	RWD/CHATRA/36/2023-24	गुजरा गोव्या अर.ख्य.डी. पथ से दरगाही विमानपुर तक पथ निर्माण कार्य (लं.-3.140 कि.मी.)	359.545	तीन करोड़ उन्स लाख बीस हजार पाँच सौ मात्र	15 माह	प्रथम
2	RWD/CHATRA/37/2023-24	कोदलया से चकला तक पथ निर्माण कार्य (लं.-3.100 कि.मी.)	362.146	तीन करोड़ बास लाख बीस हजार छः सौ मात्र	15 माह	प्रथम
3	RWD/CHATRA/38/2023-24	पुरार आर.ई.ओ. रोड से साही तक पथ निर्माण कार्य (लं.-1.625 कि.मी.)	184.359	एक करोड़ चौसी लाख बीस हजार नौ सौ मात्र	12 माह	प्रथम
4	RWD/CHATRA/39/2023-24	अपेकर चौक से विहार सिमाना तक पथ निर्माण कार्य (लं.-1.250 कि.मी.)	158.115	एक करोड़ अठानव लाख प्यार हजार पाँच सौ मात्र	12 माह	प्रथम

2. वेबसाइट से निविदा प्रकाशन की तिथि - 19.02.2024
3. ई-निविदा प्रारंभ की अवधि तिथि एवं समय - 28.02.2024 अपरान्ह 6.00 बजे तक।
4. ई-निविदा खोलने की तिथि एवं समय - 01.03.2024 पूर्वाह्न 3.30 बजे।
5. ई-निविदा आमंत्रित करनेवाले पदाधिकारी का नाम एवं पता - कार्यपालक अभियंता, ग्रामीण कार्य विभाग, कार्य प्रमण्डल, चतरा, दिवरी तह, विकास भवन, चतरा।
6. ई-निविदा प्रक्रिया का दस्तावेज संख्या - 06541-296208
बिस्तृत जानकारी के लिए वेबसाइट www.jharkhandtenders.gov.in में देखा जा सकता है।

कार्यपालक अभियंता,
ग्रामीण कार्य विभाग, कार्य प्रमण्डल, चतरा

PR 319002 Rural Work Department(23-24)D

ASHOKA Ashoka Buildcon Limited

CIN: L45200MH1993PLC071970
Registered Office : S. No. 85/1, Ashoka House, Ashoka Marg, Vadala, Nashik-422011
Tel: 0253-6633705, Fax: 0253-2232704
Website : www.ashokabuildcon.com, E-mail : investors@ashokabuildcon.com

NOTICE

Notice is hereby given that pursuant to and in compliance with the provisions of Sections 108, 110 of Companies Act, 2013 ("the Act) and Rules 20 and 22 of the Companies (Management and Administration) Rules, 2014 read with the Circulars issued by the Ministry of Corporate Affairs, SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 and such other applicable laws and regulations, the approval of the Members of Ashoka Buildcon Limited ("the Company") is being sought for the resolutions as set out in the Notice of Postal Ballot dated February 07, 2024 through remote e-voting process.

Members are hereby informed that the Notice of Postal Ballot dated February 07, 2024 has been sent through electronic mode on February 15, 2024, to those members whose e-mail addresses are registered with the Company or with the Depositories. The Company has sent the Notice of the Postal Ballot to all the Members whose names appear in the Register of Members / Beneficial Owners as per the details furnished by the National Securities Depository Limited and Central Depository Services (India) Limited as on Friday, February 09, 2024.

The Board of Directors of the Company has appointed M/s Sharma and Trivedi LLP, Practising Company Secretaries (LPIN: AAW-6850), as the Scrutinizer ("Scrutinizer") for conducting the remote e-voting process in a fair and transparent manner.

Members are informed that the remote e-voting period will commence on Saturday, February 17, 2024 from 9.00 a.m. (IST) and end on Sunday, March 17, 2024 at 5.00 p.m. (IST). The remote e-voting module shall be disabled by Link Intime India Pvt. Ltd. ("LIIP") for voting thereafter and voting by Electronic means shall not be allowed beyond the said date & time.

The Company is providing facility for voting through electronic mode (e-voting) through LIIP e-voting platform viz. Instavote. The procedure of e-voting is given in the notes to the Notice of Postal Ballot. In case of any queries regarding e-voting you may also refer to the Frequently Asked Questions (FAQs) for shareholders and e-voting user manual for shareholders available at the "Downloads" section of the website <https://instavote.linkintime.co.in/> or may be addressed to Mr. Manoj Kulkarni, Company Secretary at Email id: investors@ashokabuildcon.com.

The Notice of the Postal ballot along with the Explanatory Statement and other annexures is displayed on the website of the Company at www.ashokabuildcon.com and on the website of the LIIP at <https://instavote.linkintime.co.in/>

For Ashoka Buildcon Limited
Sd/-
(Manoj A. Kulkarni)
Company Secretary
ICSI No. FCS - 7377

Place: Nashik
Date : February 15, 2024

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR SQ INFRASTRUCTURE PRIVATE LIMITED OPERATING IN REAL ESTATE BUSINESS AT MUMBAI
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

Sr.	Particulars	Details
1.	Name of the corporate debtor along with PAN/CIN/VLP No.	SQ Infrastructure Private Limited CIN - L45400MH2001PTC133888 PAN - AABG7392R
2.	Address of the registered office	5, Floor - 1, Plot No. 7, Sharda Sadan, Swami Gyanjyandias Marg, Dastur Fly. Sdn. Dastur (East), Mumbai-400014
3.	URL of website	No website
4.	Details of place where majority of fixed assets are located	Mumbai, Maharashtra
5.	Installed capacity of main products / services	NA
6.	Quantity and value of main products/services sold in last financial year	NA
7.	Number of employees / workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details/Information can be sought by writing an email to the Resolution Professional at circsqinfrastructure@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(a) of the Code is available at URL:	The eligibility criteria is mentioned in detailed Invitation for Expression of Interest to submit Resolution Plan(s) ("Invitation")
10.	Last date for receipt of expression of interest	2nd March, 2024
11.	Date of issue of provisional list of prospective resolution applicants	12th March, 2024
12.	Last date for submission of objections to provisional list	17th March, 2024
13.	Date of issue of final list of prospective resolution applicants	27th March, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	1st April, 2024
15.	Last date for submission of resolution plans	1st May, 2024
16.	Process email ID to submit EOI	circsqinfrastructure@gmail.com

Date : 15th February, 2024 Sd/-
Place: Mumbai

Abhishek Gokhale Resolution Professional
13/2 P 3/7 P VILLAGE: CHIKANGHAR SOHANI SUN CITY BRILA COLLAGE ROAD KALYAN WEST THANE, MAHARASHTRA-421301
Registered Address : A/1903, 19th Floor, N Ayanagar, Dhanraj East, Op. Anand Nagar, Mumbai- 400068
For SQ Infrastructure Private Limited

Form No. 3
[See Regulation-15(1)(a)&(16)(3)]
DEBTS RECOVERY TRIBUNAL MUMBAI (DRT 3)
1st Floor, MTNL Telephone Exchange Building, Sector-30 A, Vashi, Navi Mumbai-400703
Case No. : OA/778/2023

Summons under sub-section (4) of section 19 of the Act, read with sub-rule (2A) of rule 5 of the Debt Recovery Tribunal (Procedure) Rules, 1993. Exh. No. : 8147

CANARA BANK
VS
DADA PANSARE

To,
(1) DADA PANSARE
(2) D/W/S/O- DYANDEV
AT BUILDING No. 58, Room No. 1000, MHADA PANCHRATNA AT SOCIETY KALYAN WEST THANE, MAHARASHTRA-421301 Thane, MAHARASHTRA
Also AT
FLAT NO 103, 1ST FLOOR, A WING, GANESHA CHSL SURVEY NO 13/2 P 3/7 P VILLAGE: CHIKANGHAR SOHANI SUN CITY BRILA COLLAGE ROAD KALYAN WEST THANE, THANE, MAHARASHTRA-421301

SUMMONS

WHEREAS, OA/778/2023 was listed before Hon'ble Presiding Officer/ Debts Recovery Tribunal on 17/04/2022.

WHEREAS this Hon'ble Tribunal is pleased to issue summons/notice on the said Application under section 19(4) of the Act, (OA) filed against you for recovery of debts of Rs. 339568.73/- (application along with copies of documents etc. annexed).

In accordance with sub-section (4) of section 19 of the Act, you, the defendant are directed as under:-

(i) to show cause within thirty days of the service of summons as to why relief prayed for should not be granted;

(ii) to disclose particulars of properties or assets other than properties and assets specified by the applicant under serial number 3 A of the original application;

(iii) you are restrained from dealing with or disposing of secured assets or such other assets and properties disclosed under serial number 3A of the original application, pending hearing and disposal of the application for attachment of properties;

(iv) you shall not transfer by way of sale, lease or otherwise, except in the ordinary course of his business any of the assets over which security interest is created and/or other assets and properties specified or disclosed under serial number 3A of the original application without the prior approval of the Tribunal;

(v) you shall be liable to account for the sale proceeds realised by sale of secured assets or other assets and properties in the ordinary course of business and deposit such sale proceeds in the account maintained with the bank or financial institutions holding security interest over such assets.

You are also directed to file the written statement with a copy thereof to the applicant and to appear before Registrar on 22/03/2024 at 10:30 A.M. failing which the application shall be heard and decided in your absence.

Given under my hand and the seal of this Tribunal on this date : 19/01/2024.

Note : Strike out whichever is not applicable.

Sd/-
Signature of the Officer Authorised to issue summons

BRIHANMUMBAI MAHANAGARPALIKA

(Hydraulic Engineer's Department)
E-Tender Notice

Tender ID	2024_MCGM_1006091
Name of Organization	Brihanmumbai Municipal Corporation
Subject	Providing of electrical services at various tunnel shaft outlets for day to day maintenance works under AE(Maint) WW City's section.
Scrutiny Fee	Rs. 7,080.00 (Rs. 6,000.00 + 18% GST)
Cost of E-Tender (Estimated Cost)	Rs. 35,30,280.00 (GST NA)
Bid Security Deposit / EMD	Rs. 3,600.00 (10% of EMD Online payment) Rs. 32,400.00 (90% of EMD in the form of DD submitted to the head clerk of EE(M)MW on the next working day of bid submission and before opening of packet A)
Time Period	01 Year
Date of issue and sale of tender	15.02.2024 from 11:00Hrs
Last date & time for sale of tender	23.02.2024 upto 16:00Hrs
Submission of Packet A, B & Packet C (Online) & Receipt of Bid Security Deposit.	23.02.2024 upto16:00Hrs
Pre-Bid Meeting	Not Applicable for this tender
Opening of Packet A	26.02.2024 after 16:05 Hrs.
Opening of Packet B	28.02.2024 after 16:10 Hrs.
Opening of Packet C	04.03.2024 after 15:00 Hrs.
Website	https://mahatenders.gov.in
Contact Person	1. Shri. M.S.Pathare (SE): 9930260496 2. Shri. N.M.Dhondge (AE): 9930260569
Address for communication	Office of Executive Engineer (Maintenance) Meter Workshop, BMC, 566, N. M. Joshi Marg, Near 'S' Bridge, Byculla (W), Mumbai- 400 011 Email ID - aewwmcity01.he@mcgm.gov.in
Venue for opening of bid	Online of Office of Executive Engineer (Maintenance) Meter Workshop, BMC, 566, N. M. Joshi Marg, Near 'S' Bridge, Byculla (W), Mumbai- 400 011

This tender document is not transferable.
The BMC reserves the rights to accept any of the application or reject any or all the application received for above subject without assigning any reason thereof.

Sd/-
PRO/2933/ADV/2023-24 Dy. Hydraulic Engineer (Maintenance)

Let's together and make Mumbai Malaria free

भिंवंडी निजामपूर शहर महानगरपालिका, भिंवंडी
बांधकाम विभाग, प्र.स.क्र.०३

प्रथम ई निविदा सूचना क्रमांक १६८ / २०२३-२४

भिंवंडी निजामपूर शहर महानगरपालिका बांधकाम विभाग मार्फत शासनच्या मुलभूत सोयी सुविधांचा विकास मिथी अंतर्गत खालिल मसुद कामांचे ई निविदा फॉर्म <https://mahatenders.gov.in> या संकेतस्थळावर विक्रीस उपलब्ध आहेत. अधिक माहितीसाठी भि.नि.श.म.न.पा. निवन शासकीय इमारतीमधील ५ मजल्यावरील बांधकाम विभाग कार्यालयशी संपर्क साधावा.

अ. क्र.	कामाचे नाव	अंदाजपत्रकीय रक्कम	निविदा फॉर्म की
१	भिंवंडी शहरातील वॉर्ड क्र. १६ मधील शाहीनगर गेट पासुन ते भोला बिल्डींग पर्यंत कॉन्क्रीट रस्ता तयार करणे.	४९,९९,९९४/-	५९०/-
२	भिंवंडी शहरातील वॉर्ड क्र. २२ मध्ये भायंगर महिला आरोग्य केंद्र येथे असलेली शौचालय टाकी नविन बांधणे व पेव्हरब्लॉक बसविणे.	२४,९७,९०७/-	५९०/-
३	भिंवंडी शहरातील वॉर्ड क्र. २२ मध्ये गणेश नगर येथील सिटिविनायक कॉम्प्लेक्स येथे नविन गटार व लादिकरण करणे.	२४,९७,२६०/-	५९०/-
४	भिंवंडी शहरातील वॉर्ड क्र. २२ मध्ये शिवाजी नगर येथे नविन गटार व लादिकरण करणे.	२४,९८,२९९/-	५९०/-
५	भिंवंडी शहरातील वॉर्ड क्र. १७ मध्ये नारायण कंपाऊंड येथे डी.के. डेवस्टाईल बिल्डींग पासुन कल्पना कंपाऊंड पर्यंत गटार व लादिकरण करणे.	२४,९९,९७५/-	५९०/-
६	भिंवंडी शहरातील वॉर्ड क्र. १७ मध्ये अलंकार टॉकीज परिसरामध्ये गटार व लादिकरण करणे.	२४,९८,७२९/-	५९०/-
७	भिंवंडी शहरातील वॉर्ड क्र. १६ मधील शाहीनगर मुख्य गेट पासुन गणपती चौकापर्यंत गटार बसविणे.	२४,९४,८४४/-	५९०/-
८	भिंवंडी शहरातील वॉर्ड क्र. १६ मधील शाहीनगर विलका बिल्डींग पासुन भोला बिल्डींग पर्यंत गटार व लादिकरण करणे.	२४,९४,६४७/-	५९०/-

निविदा विक्री दि. १६/०२/२०२४ ते दि. २३/०२/२०२४
सद्विक्रीकरण दि. २३/०२/२०२४

सही/-
(सुरेश भट्ट)
प्र. शहर अभियंता
भिंवंडी निजामपूर शहर महानगरपालिका

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR CREATORZ BUILDERS PRIVATE LIMITED OPERATING AS BUILDER AT PUNE, MAHARASHTRA
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

Sr.	Particulars	Details
1.	Name of the corporate debtor along with PAN / CIN / LLP No.	CREATORZ BUILDERS PRIVATE LIMITED PAN - AACCC278012 CIN : U52400MH2005PTC157510
2.	Address of the registered office	Shop No.3, Prathmesh CHS Ltd., Building 0.16-A, Near MHADA Colony, Mahakali Caves Road, Andheri East, Mumbai - 400 093 MH BHARAT.
3.	URL of website	
4.	Details of place where majority of fixed assets are located	Jade Residency, 709, Nagar Road, Wagholi, Pune - 413004 MH BHARAT
5.	Installed capacity of Main Products / Services	Out of Total 1101 Flats, 84 Flats are Unsold and Occupancy Certificate has been received.
6.	Quantity and value of main products / services sold in last financial year	No information is been obtained in this respect.
7.	Number of Employees / workmen	There are no details received from the erstwhile promoters. As per information from other source there are Zero no. of workmen and Zero no. of employees.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at	Last two years financials available is of FY 2016-17 and FY 2017-18 as per Public Domain.
9.	Eligibility for resolution applicants under section 25(2) (h) of the Code is available at	Please refer detailed invitation for expression of interest (DEOI) available with IRP / RP.
10.	Last date for receipt of expression of interest	04-03-2024
11.	Date of issue of provisional list of prospective resolution applicants	07-03-2024
12.	Last date for submission of objections to provisional list	12-03-2024
13.	Date of issue of final list of prospective resolution applicants	17-03-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17-03-2024
15.	Last date for submission of resolution plans	17-04-2024
16.	Process email ID to submit EOI	JP.CreatorzBuilders@gmail.com

** Note: - If requests are received from Potential Resolution Applicant for extension of time line for Expression of Interest, then COC may take any relevant case.

Sd/-
Charudatt Pandharnath Marathe
Signature of the Interim Resolution Professional in the Matters of Creatorz Builders Private Limited
Registration Number IBB/IFA-0014P-PRO/2023/0217-18/1051/IFA is effective till 26-01-2024
Email id registered with IBB: charudatt@yaho.co.in
Address of the Interim Resolution Professional registered with IBB: Gornad, 815, Khare Tower, Dharampur, Nagpur - 400010
Process Specific Email id: JP.CreatorzBuilders@gmail.com
Process Specific Address: Creatorz Builders Office - FinViv Turnaround and Restructuring Pvt. Ltd., 602, Sankesh Crest, Near Airport Road Metro Station, Andheri Kuria Road, Andheri East, Mumbai-400059.
Date : February 15, 2024, Place : Nagpur

BOMBAY MERCANTILE CO-OPERATIVE BANK LIMITED
(Estd : 1939) (Multi State Scheduled Bank)
Regd. Head Office : Zain G, Rangoonwala Building, 78, Mohammed Ali Road, Mumbai-400 003

AUCTION SALE OF IMMOVABLE PROPERTIES

Sealed offers/Tenders are invited from the public/intending bidders for purchasing the following properties on 'AS IS WHERE IS' basis, 'AS IS WHAT IS BASIS' and 'WHAT EVER THERE IS' basis 'with Recourse' which is now in the physical possession of the Authorized Officer of the BOMBAY MERCANTILE CO-OP BANK LTD., as per section 13 (4) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002

Description of Immovable Assets Properties	RESERVE PRICE	EARNEST MONEY	INSPECTION OF PROPERTY	Date time and place of submission of Tenders/offers	DATE & TIME OF OPENING TENDER	Name & Address of the secured Creditors	Name of the Borrower / Mortgagee	Outstanding Loan Amount
Flats at playtor, survey no 222,223,224,225,226 & 230 at Village Paud, Taluka Mulshi District Pune 412 108			07.03.2024	Sealed Tenders / offers shall be submitted to the Authorized officer on or before 16.03.2024 till 4 p.m.	16.03.2024 at 4 p.m.	BOMBAY MERCANTILE CO-OP BANK LTD, Head Office 78, Mohd. Ali Road Mumbai 400 003	M/S Sangam Distributors Mr. Sujit Santosh Bansali	As on 31.01.2024 Rs 6,84,18,508.00
	Reserve Price	Earnest Money						
1	A1 G2 Ground	14,80,000.00	1,48,000.00					
2	A1 207 Second	14,82,000.00	1,48,200.00					
3	A1 501 Fifth	14,82,000.00	1,48,200.00					
4	A1 503 Fifth	14,76,000.00	1,47,600.00					
5	A1 506 Fifth	14,79,000.00	1,47,900.00					
6	A1 512 Fifth	14,79,000.00	1,47,900.00					
7	A1 612 Sixth	14,79,000.00	1,48,000.00					
8	A1 708 Seventh	14,80,000.00	1,47,600.00					
9	A1 709 Seventh	14,76,000.00	1,48,000.00					
10	A2 111 First	14,80,000.00	1,48,600.00					
11	A3 G6 Ground	14,86,000.00	1,48,100.00					
12	A3 204 Second	14,81,000.00	1,49,800.00					
13	A3 405 Fourth	14,82,000.00	1,49,200.00					

- The Purchaser shall bear all expenses related to stamp duty, Registration Charges, Transfer Charges, Miscellaneous Expenses all Statutory dues payable Taxes and rates of outgoing both existing and future relating to the property. The Sale Certificate will be issued in the name of the successful bidder only.
- The Authorized officer Reserves the right to reject any or all tenders and/or postpone the date of opening of tender or sale confirmation without giving any reason thereof.
- Mortgagee/borrower may bring prospective bidder/offers and may also remain present while opening the offers on 16.03.2024 at 4 p.m.
- The bidders/offers may take inspection of the property and also inspect the Title deed if they so desire.
- The Successful bidder/offers should deposit 10% of the bid amount immediately, 15% of bid amount by next day and balance 75% within 15 days from the date of opening the tenders.
- The successful bidder shall ensure by his own sources to get the information in respect of any dues/encumbrance pertaining to the said Immovable properties and the successful bidder shall be responsible for any charge, lien, encumbrance, property tax, government dues in respect of the property under the sale.
- Encumbrance if any : with further outgoings of statutory dues if any will be borne and paid by successful purchaser.
- If the successful bidders fail to pay the balance 75% of the bid amount within 15 days from date of opening the offers, the deposited amount shall be forfeited.
- Tenders quoted below the "Reserve Price" will not be considered.
- TDS applicable @ 1% of offer bidding price to be paid by the purchaser from the sale proceeds.
- In case of further queries of the sale, you may contact Authorized officers Mr. Amrindun Panhalakar 8699939999 Mr. Abuzar Rizvi on mobile no. 9768886401 and Mr. Javid Patel mobile no. 9821334753.
- STATUTORY NOTICE UNDER RULE 8 (6) OF THE SARFAESI ACT : This is also a notice to the Borrowers/Guarantors/Mortgagor of the above loan under Rule 8(6) of the SARFAESI Act, 2002 in respect of time available, to redeem the secured asset Public in general and the borrowers in particular take notice that in case of any reason what so ever then secured creditors may enforce security interest by way of sale through private treaty Notice is also hereby given to you to pay the sum as mentioned above before the date fixed for Auction sale failing which the property will be sold and balance dues if any will be recovered with interest and cost from you.

Date : 15.02.2024
Place : Mumbai

ABUZAR RIZVI
AUTHORISED OFFICER
BOMBAY MERCANTILE CO-OP BANK LTD.

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR CREATORZ BUILDERS PRIVATE LIMITED OPERATING AS BUILDER AT PUNE, MAHARASHTRA
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

Sr.	Particulars	Details
1.	Name of the corporate debtor along with PAN / CIN / LLP No.	CREATORZ BUILDERS PRIVATE LIMITED PAN - AACCC278012 CIN : U52400MH2005PTC157510
2.	Address of the registered office	Shop No.3, Prathmesh CHS Ltd., Building 0.16-A, Near MHADA Colony, Mahakali Caves Road, Andheri East, Mumbai - 400 093 MH BHARAT.
3.	URL of website	
4.	Details of place where majority of fixed assets are located	Jade Residency, 709, Nagar Road, Wagholi, Pune - 413004 MH BHARAT
5.	Installed capacity of Main Products / Services	Out of Total 1101 Flats, 84 Flats are Unsold and Occupancy Certificate has been received.
6.	Quantity and value of main products / services sold in last financial year	No information is been obtained in this respect.
7.	Number of Employees / workmen	There are no details received from the erstwhile promoters. As per information from other source there are Zero no. of workmen and Zero no. of employees.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at	Last two years financials available is of FY 2016-17 and FY 2017-18 as per Public Domain.
9.	Eligibility for resolution applicants under section 25(2) (h) of the Code is available at	Please refer detailed invitation for expression of interest (DEOI) available with IRP / RP.
10.	Last date for receipt of expression of interest	04-03-2024
11.	Date of issue of provisional list of prospective resolution applicants	07-03-2024
12.	Last date for submission of objections to provisional list	12-03-2024
13.	Date of issue of final list of prospective resolution applicants	17-03-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17-03-2024
15.	Last date for submission of resolution plans	17-04-2024
16.	Process email ID to submit EOI	JP.CreatorzBuilders@gmail.com

** Note: - If requests are received from Potential Resolution Applicant for extension of time line for Expression of Interest, then COC may take any relevant case.

Sd/-
Charudatt Pandharnath Marathe
Signature of the Interim Resolution Professional in the Matters of Creatorz Builders Private Limited
Registration Number IBB/IFA-0014P-PRO/2023/0217-18/1051/IFA is effective till 26-01-2024
Email id registered with IBB: charudatt@yaho.co.in
Address of the Interim Resolution Professional registered with IBB: Gornad, 815, Khare Tower, Dharampur, Nagpur - 400010
Process Specific Email id: JP.CreatorzBuilders@gmail.com
Process Specific Address: Creatorz Builders Office - FinViv Turnaround and Restructuring Pvt. Ltd., 602, Sankesh Crest, Near Airport Road Metro Station, Andheri Kuria Road, Andheri East, Mumbai-400059.
Date : February 15, 2024, Place : Nagpur